

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 794

Date: 16<sup>th</sup> December, 2022

**PUBLIC NOTICE**

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with Court Fee of Rs. 1000/- (One Thousand only) per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of National Green Tribunal, Eastern Zone Bench, Finance Centre, 3<sup>rd</sup> Floor, Block IIIB, Action Area II, New Town, Kolkata-700161, in person during the working hours. No further correspondence in this regard will be entertained.

Sl.	Date	Subject Matter	Name & Address of the Complaint
1	30.11.2022	Complaint against shop owners/Workshop owners for carrying out awful, harmful, health hazards, perilous and destructive activities, chemical, physical, biological factor in our environment that give negative impact on our short or long - term health in the Central Plaza, 41 B.B. Ganguly Street Kolkata.	Central Plaza Owners Association Signed by the office owners (42 persons)  R/o Central Plaza, 41 B.B. Ganguly Street Kolkata
2	13.12.2022	Complaint against filling up of Pond and tree felling and Pond Water Pollution in ward 67, 3L 1, Dr. G.S. Bose Kolkata-39	Local residence R/o ward 67, 3L/1, Dr. G. S. Bose Road, Kolkata
3	15.12.2022	Problem and deterioration of health of the general public of Sahibganj, Jharkhand due to stone and cement dust.	Rajesh Agrawal R/o J.N.Roy Road, Sahibganj, Jharkhand

*Subhayu Banerjee*  
(Subhayu Banerjee)  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT